NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No.73/Chd/Pb/2017

In the matter of:

Singhania International Ltd . ...Petitioner/Applicant

Vs.

Sham Udyog limited . ... Respondent / Corporate Debtor

Present: Mr. G.S.Sarin, and Mr.Sanjay Kumar Aggarwal, Practising

Company Secretaries for the Petitioner/Applicant.

Mr. Aditya Grover, Advocate for the Respondent/Corporate

Debtor

Affidavit of the authorised representative of the petitioner has

been filed in compliance with the order dated 11.10.2017.

Mr.Aditya Grover, Advocate filed Memo of Appearance for the respondent-corporate debtor seeks time to file Power of attorney. Same be filed by the next date. Copy of the petition and the entire paper book be supplied to learned counsel for respondent during course of the day.

List the matter for arguments on 14.11.2017. Reply, if any, be filed at least 3 days before the date fixed with copy advance to the authorised representative of the petitioner.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

October 26, 2017